

*[English]***Maintenance of NH-47**

1194. SHRI N. DENNIS: Will the Minister of SURFACE TRANSPORT be pleased to state the steps taken by the Government for proper maintenance of National Highways in the country, particularly Trivandrum-Kanyakumari National Highway-47?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI M. RAJASEKARA MURTHY): Funds for maintenance and repairs of National Highways, including Trivandrum-Kanyakumari section of National Highway No. 47, are released every year to keep the National Highway in traffic-worthy condition within available funds.

*[Translation]***Widening of Grand Trunk Road**

1195. DR. LAL BAHADUR RAWAL: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the progress made with regard to widening of the G.T. Road with a view to making it double laned road; and

(b) the time by which the same is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI M. RAJASEKARA MURTHY): (a) and (b). Grand Trunk Road from Amritsar to Delhi is NH-1, from Delhi to Kanpur is a State Road in Uttar Pradesh and from Kanpur to Calcutta is NH-2. The details of progress and target date of four-laning for National Highways are as under:-

Sl. No.	Name of Work	Progress/Target date of completion
1.	Km. 50 to 74.8 of NH-1 (Murthal to Samalakha)	Nearing completion.
2.	Km. 74.8 to 130 of NH-1 (Samalakha to Karnal)	Contractor being expelled due to poor performance and State PWD taking further action to complete the work.
3.	Km. 130 to 252 of NH-1 (Karnal to Sirhind)	In progress. Likely to be completed by 3/96.
4.	Km. 252 to 372 of NH-1 (Sirhind to Jullandhar)	Recently completed.
5.	Km. 115 to 119 of NH-2 near Sasa Ram town in Bihar	Under Progress. Date of completion is 3/96.
6.	Km. 398.75 441.44 of NH-2 in Bihar	Works are in pre-tendering stage.
7.	Km. 438.6 to 474 of NH-2 (Bihar-West Bengal Border to Raniganj)	
8.	Km. 474 to 516 of NH-2 (Panagarh) in West Bengal.	

*[English]***Fundamentalists Campaign in Jammu and Kashmir**

1196. SHRI HARIN PATHAK: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether a member of the US House Foreign Affairs Committee has pointed out that since 1989, the fundamentalists in Jammu and Kashmir, under the influence of operatives in Pakistan, have pursued a murderous campaign against Kashmiri Pandits in order to establish an Islamic State; and

(b) if so, the details in this regard and the reaction of Government of India thereto?

THE MINISTER OF EXTERNAL AFFAIRS (PRANAB MUKHERJEE): (a) and (b). In a hearing of the Asia Pacific Sub-Committee of the House Foreign Affairs Committee on

February 9, 1995, Congressman Sherrod Brown (Democrat-Ohio) raised the issue of the plight of Kashmiri Pandits who had "suffered so greatly over the years....had been relegated in many ways to refugee status in their own homeland...their problems were more than just being refugees, their problems were also human rights abuses". He queried as to why they had not found mention in the State Department's Human Rights report of 1994.

Government have noted that members of the US Congress have begun to appreciate the plight of different sections of the Kashmiri population affected by Pakistan-supported terrorism in Kashmir.

C. & A. G. Observations on IRDP

1197. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Comptroller and Auditor General has charged the Government of its failure to implement the Integrated Rural Development Programmes satisfactorily;

(b) if so, the details thereof, and the reasons for not achieving the objectives for raising the income level of the poorest rural family/families;

(c) the number of schemes sanctioned by the Union Government to bring about improvement in the rural areas in Uttar Pradesh, Madhya Pradesh and Bihar in the last three years year-wise;

(d) the details thereof, and the extent to which those schemes took off the ground; and

(e) the steps taken to bring about swiftness in the implementation of the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI VILAS MUTTEMWAR): (a) and (b). The Report of the Comptroller and Auditor General for the year ended 31st March, 1995, regarding implementation of the Intergated Rural Development Programme (IRDP) had mentioned leakages and misutilisation of funds, selection of ineligible families, delays in sanction/disbursement of funds absence of infrastructural support as some of the major shortcomings of the programme.

(c) Scheme-wise details of sanction under IRDP are not monitored by this Ministry. However, total number of beneficiaries assisted as well as amount utilised under the programme in U.P., M.P. and Bihar during the last three years is given in the enclosed Statement.

(d) The fourth round of the Concurrent Evaluation Survey (92-93) shows that the annual family income resulting from IRDP assets was more than Rs. 2000 per annum in 58% cases in Bihar, 46% in M.P. and 50% in U.P.

(e) Government has been emphasising timely completion of Annual Action Plans of DRDAS and disbursal of subsidy without delays. It is stipulated in the guidelines that at least 40% of the sanction under IRDP should be made during the first six months of the financial year. The Reserve Bank of India (RBI) has also issued instructions to banks for timely appraisal of loan applications and their sanction within a given time schedule.

STATEMENT

No. of families covered under IRDP

	Bihar	Madhya Pradesh	Uttar Pradesh
1992-93	264252	184083	387961
1993-94	335908	242673	445403
1994-95	224736	210560	369725
Utilisation (Rs. in Lakhs)			
1992-93	7726.73	7336.37	14395.30
1993-94	10873.59	10040.21	20197.92
1994-95	8346.98	10276.75	19335.12

Federation of Indian Mineral Industries

1198. SHRI RAM KAPSE: Will the Minister of MINES be pleased to state:

(a) whether the Federation of Indian Mineral Industries (FIMI) have identified twenty-six minerals of exports in a recent study conducted by it;

(b) if so, the details thereof; and

(c) the other recommendations made by the FIMI in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI GIRIDHAR GAMANG): (a) and (b). Yes, Sir. According to the study of Federation of Indian Mineral Industries (FIMI), there are export potentialities of twenty six minerals viz. Barytes, Bauxite, Bentonite, Fullers earth, Chromite, Felspar, Graphite, Gypsum, Ilmenite, Rutile, Limestone, Dolomite, Mangnesite, Granite, Marble, Slate, Talc, Diaspore, Fireclay, Kaolin, Pyrophyllite, Quartz, Cuartzite, Silica Sand, Vermiculite and Wollastonite.

(c) In the report a number of limiting factors in regard to speedy growth of export of minerals have been mentioned which *inter-alia* include lack of adequate infrastructure and handling facilities etc. FIMI has recommended for concentrated effort to remove these bottlenecks.

Bombay Underworld Gangsters in Dubai

1199. SHRI SHRAVAN KUMAR PATEL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that at least fifty gangsters of Bombay underworld and other hardcore criminals and terrorists of Indian origin who are required in connection with various crimes committed by them in India, are staying in Dubai as reported in the Hindustan times dated October 1, 1995;